



**UNITED  
NATIONS**

**MEETINGS COVERAGE AND  
PRESS RELEASES**

23 MARCH 2015

SC/11829

# Security Council Al-Qaida Sanctions Committee Adds One Name to Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

On 23 March 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) approved the addition of the entry specified below to its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations.

## **A. Individuals associated with Al-Qaida**

**QDi.351 Name:** 1: ALIASKHAB 2: ALIBULATOVICH 3: KEBEKOV 4:

**Name (original script):** Алиасхаб Алибулатович Кебеков **Title:** na **Designation:** na **DOB:** 1 Jan. 1972 **POB:** Teletl Village, Shamilskiy District, Republic of Dagestan, Russian Federation **Good quality a.k.a.:** na **Low quality a.k.a.:** **a)** Sheikh Abu Muhammad **b)** Ali Abu Muhammad **c)** Abu Muhammad Ali Al-Dagestani **Nationality:** Russian **Passport no:** Russian Foreign Travel Passport number 628605523, issued on 4 Jul. 2006, issued in Federal Migration Service of the Russian Federation (expires on 16 Jul. 2016) **National identification no:** Russian National Passport number 8203883123, issued on 16 Jul. 2005, issued in Department of Internal Affairs (OVD), Kirovskiy District, Republic of Dagestan, the Russian Federation (expires on 1 Jan. 2017) **Address:** Shosse Aeroporta, 5 Ap. 7 Makhachkala, Republic of Dagestan, Russian Federation **Listed on:** 23 Mar. 2015 **Other information:** Physical description: eye colour: brown; hair colour: grey; height: 170-175cm; build: heavy, oval face, beard. Tribal/ethnic background: Avar. Father's name: Alibulat Kebekovich Kebekov, born in 1927. Wanted by Federal Russian authorities for terrorist crimes. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice.

In accordance with paragraph 36 of resolution 2161 (2014), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL:

<http://www.un.org/sc/committees/1267/narrative.shtml>  
(<http://www.un.org/sc/committees/1267/narrative.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the seventh update of the List in 2015. An updated List is accessible on the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)  
([http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL:

[http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)  
([http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)).

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31 MARCH 2015

SC/11847

# Security Council Al-Qaida Sanctions Committee Deletes One Individual from Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

## Decisions Taken Following Review of Delisting Request Submitted Through Office of the Ombudsperson

On 31 March 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the name below from the Al-Qaida Sanctions List after concluding its consideration of the delisting requests for this name submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Reports of the Ombudsperson on this delisting request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) no longer apply to the name set out below.

### A. Individuals associated with Al-Qaida

**QDi.254 Name:** 1: ABD AL-RAHMAN 2: MUHAMMAD 3: JAFFAR 4: 'ALI

**Name (original script):** عبد الرحمن محمد جعفر علي

**Title:** na **Designation:** na **DOB:** 15 Jan. 1968 **POB:** Muharraq, Bahrain **Good quality a.k.a.:** **a)** Abd al-Rahman Muhammad Jaffir **b)** Abd al-Rahman Muhammad Jafir 'Ali **c)** Abd al-Rahman Jaffir Ali **d)** Abdul Rahman Mohamed Jaffer Ali **e)** Abdulrahman Mohammad Jaffar **Low quality a.k.a.:** **a)** 'Ali Al-Khal **b)** Abu Muhammad Al-Khal **Nationality:** Bahraini **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 10 Oct. 2008 **Other information:** Bahrain-based financier and facilitator for Al-Qaida (listed under permanent reference number QDe.004). In Jan. 2008, convicted

by the Bahraini High Criminal Court for financing terrorism, undergoing terrorist training, facilitating the travel of others to receive terrorist training abroad, and for membership in a terrorist organization. Released after Court verdict and completion of his sentence. Located in Bahrain (as of May 2008).

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at <http://www.un.org/sc/committees/1267/delisting.shtml> (<http://www.un.org/sc/committees/1267/delisting.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eighth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL: [http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml) ([http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: [http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml) ([http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)).

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**UNITED  
NATIONS****MEETINGS COVERAGE AND  
PRESS RELEASES**

7 APRIL 2015

SC/11853

# Security Council Al-Qaida Sanctions Committee Adds One Individual to Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

On 7 April 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) approved the addition of the entry specified below to its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations:

## **A. Individuals**

**QDi.352 Name:** 1: MAULANA 2: FAZLULLAH 3: na 4: na

**Title:** na **Designation:** na **DOB:** 1974 **POB:** Kuza Bandai village, Swat Valley, Khyber Pakhtunkhawa Province, Pakistan **Good quality a.k.a.:** a) Mullah Fazlullah b) Fazal Hayat **Low quality a.k.a.:** Mullah Radio **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Afghanistan/Pakistan border region **Listed on:** 7 April 2015 **Other information:** Commander of Tehrik-e Taliban Pakistan (TTP) (QDe.132) since 7 Nov. 2013. Led the local TTP in Pakistan's north-west valley of Swat from 2007 to 2009.

In accordance with paragraph 36 of resolution 2161 (2014), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL:

[http://www.un.org/sc/committees/1267/individuals\\_associated\\_with\\_Al-Qaida.shtml](http://www.un.org/sc/committees/1267/individuals_associated_with_Al-Qaida.shtml)  
([http://www.un.org/sc/committees/1267/individuals\\_associated\\_with\\_Al-Qaida.shtml](http://www.un.org/sc/committees/1267/individuals_associated_with_Al-Qaida.shtml)).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the ninth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL: [http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml) ([http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: [http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml) ([http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)).

 **For information media. Not an official record.**

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**UNITED  
NATIONS****MEETINGS COVERAGE AND  
PRESS RELEASES**

10 APRIL 2015

SC/11856

# Security Council Al-Qaida Sanctions Committee Adds Two Names to Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

On 10 April 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) approved the addition of the entries specified below to its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations:

## **A. Individuals associated with Al-Qaida**

**QDi.353 Name:** 1: ALI 2: BEN TAHER 3: BEN FALEH 4: OUNI HARZI

**Name (original script):** علي بن الطاهر بن الفالح العوني الحرزي

**Title:** na **Designation:** na **DOB:** 9 Mar. 1986 **POB:** Ariana, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** Abou Zoubair **Nationality:** Tunisian **Passport no.:** Tunisian passport number W342058, issued on 14 Mar. 2011 (expires on 13 Mar. 2016) **National identification no.:** Tunisian National Identity Card number 08705184, issued on 24 Feb. 2011 **Address:** **a)** 18 Mediterranean Street, Ariana, Tunisia **b)** Syrian Arab Republic (located in as at Mar. 2015) **c)** Iraq (possible alternative location as at Mar. 2015) **d)** Libya (previously located in) **Listed on:** 10 Apr. 2015 **Other information:** Physical description: eye colour: brown; height: 171cm. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice. Previous occupation: trading agent. A member of Ansar al-Shari'a in Tunisia (QDe.143), active in recruitment of foreign terrorist fighters and arms smuggling. Detained and sentenced to 30 months imprisonment for planning terrorist acts in 2005

in Tunisia. Planned and perpetrated the attack against the Consulate of the United States in Benghazi, Libya on 11 Sep. 2012. Arrest warrant issued by the Tunisian National Guard (as at Mar. 2015). Father's name is Taher Ouni Harzi, mother's name is Borkana Bedairia.

**QDi.354 Name:** 1: TARAK 2: BEN TAHER 3: BEN FALEH 4: OUNI HARZI

**Name (original script):** طارق بن الطاهر بن الفالح العوني الحرزي

**Title:** na **Designation:** na **DOB:** 3 May 1982 **POB:** Tunis, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** Abou Omar Al Tounisi **Nationality:** Tunisian **Passport no.:** Tunisian passport number Z050399, issued on 9 Dec. 2003 (expired on 8 Dec. 2008) **National identification no.:** Tunisian National Identity Card number 04711809, issued on 13 Nov. 2003 **Address: a)** 18 Mediterranean Street, Ariana, Tunisia **b)** Syrian Arab Republic (located in as at Mar. 2015) **c)** Iraq (possible alternative location as at Mar. 2015) **d)** Libya (previously located in) **Listed on:** 10 Apr. 2015 **Other information:** Physical description: eye colour: brown; height: 172cm. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice. Previous occupation: worker. A dangerous and active member of Al Qaida in Iraq (QDe.115) in 2004, also active in facilitating and hosting members of Ansar al-Shari'a in Tunisia (QDe.143) in Syria. Sentenced, in absentia, on 30 October 2007, to 24 years imprisonment for terrorist activities by the Appeals Court of Tunis. Father's name is Taher Ouni Harzi, mother's name is Borkana Bedairia.

In accordance with paragraph 36 of resolution 2161 (2014), the Committee has made accessible on its website the narrative summaries of reasons for listing of the above names, at the following URLs:

<http://www.un.org/sc/committees/1267/narrative.shtml>  
(<http://www.un.org/sc/committees/1267/narrative.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the tenth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)  
([http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: [http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)  
([http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)).



 **For information media. Not an official record.**

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30 APRIL 2015

SC/11878

# Security Council Al-Qaida Sanctions Committee Deletes Six Individuals from Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

On 30 April 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the names below from the Al-Qaida Sanctions List.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) no longer apply to the names set out below.

## A. Individuals

**QDi.071 Name:** 1: RIADH 2: BEN BELKASSEM 3: BEN MOHAMED 4: AL-JELASSI

**Name (original script):** رياض بن بلقاسم بن محمد الجلاصي

**Title:** na **Designation:** na **DOB:** 15 Dec. 1970 **POB:** Al-Mohamedia, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian number L276046, issued on 1 Jul. 1996 (expired on 30 Jun. 2001) **National identification no.:** na **Address:** Italy **Listed on:** 3 Sep. 2002 (amended on 20 Dec. 2005, 31 Jul. 2006, 10 Aug. 2009, 23 Dec. 2010 ) **Other information:** Mother's name is Reem Al-Askari. Member of Tunisian Combatant Group (QDe.090). Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Apr. 2010.

**QDi.073 Name:** 1: SAMIR 2: ABD EL LATIF 3: EL SAYED 4: KISHK

**Name (original script):** سمير عبد اللطيف السيد كشك

**Title:** na **Designation:** na **DOB:** 14 May 1955 **POB:** Gharbia, Egypt **Good quality a.k.a.:** Samir Abdellatif el Sayed Keshk **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** na **National**

**identification no.:** na **Address:** na **Listed on:** 3 Sep. 2002 (amended on 26 Nov. 2004, 7 Jun. 2007, 16 May 2011 ) **Other information:** Deported from Italy to Egypt on 2 July 2003. Review pursuant to Security Council resolution 1822 (2008) was concluded on 16 Jul. 2010.

**QDi.077 Name:** 1: AL-AZHAR 2: BEN MOHAMMED 3: BEN EL-ABED 4: AL-TLILI

**Name (original script):** الأزهر بن محمد بن العابد التليلي

**Title:** na **Designation:** na **DOB:** 26 Mar. 1969 **POB:** Feriana, Al-Kasrain, Tunisia **Good quality a.k.a.:** Lazar Ben Mohammed Tlili **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian number M 351140 (expired on 16 Jun. 2005) **National identification no.:** na **Address:** Via Carlo Porta n. 97, Legnano, Italy **Listed on:** 3 Sep. 2002 (amended on 20 Dec. 2005, 31 Jul. 2006, 7 Jun. 2007, 28 Jul. 2008, 23 Dec. 2010 ) **Other information:** Italian Fiscal Code: TLLLHR69C26Z352G. Extradited from France to Italy on 6 Sep. 2006. Released from prison in Italy on 15 Jan. 2007. Sentenced in absentia in Tunisia to twenty years of imprisonment. Mother's name is Essayda Bint Salih Al-Tlili. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Apr. 2010.

**QDi.101 Name:** 1: FAOUZI 2: BEN MOHAMED 3: BEN AHMED 4: AL-JENDOUBI

**Name (original script):** فوزي بن محمد بن احمد الجندوبي

**Title:** na **Designation:** na **DOB:** 30 Jan. 1966 **POB:** Tunis, Tunisia **Good quality a.k.a.:** Jendoubi Faouzi, born 30 Jan. 1966 in Morocco **Low quality a.k.a.:** a) Said b) Samir **Nationality:** Tunisian **Passport no.:** Tunisian number K459698, issued on 6 Mar. 1999 (expired on 5 Mar. 2004) **National identification no.:** na **Address:** na **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 17 Oct. 2007, 16 May 2011) **Other information:** Mother's name is Um Hani al-Tujani. Inadmissible to the Schengen area. Reported untraceable by the Italian authorities since June 2002. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QDi.103 Name:** 1: AHMED 2: HOSNI 3: RARRBO 4: na

**Name (original script):** احمد حسني راربو

**Title:** na **Designation:** na **DOB:** 12 Sep. 1974 **POB:** Bologhine, Algeria **Good quality a.k.a.:** a) Rarrbo Abdallah b) Rarrbo Abdullah c) Rarrbo Ahmed Hosni, born 12 Sep. 1974 in France **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 25 Jun. 2003 (amended on 17 Oct. 2007, 7 Apr. 2008, 21 Oct. 2010 ) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QDi.104 Name:** 1: NAJIB 2: BEN MOHAMED 3: BEN SALEM 4: AL-WAZ

**Name (original script):** نجيب بن محمد بن سالم الواز

**Title:** na **Designation:** na **DOB:** 12 Apr. 1960 **POB:** Al Haka'imah, Governorate of Mahdia, Tunisia

**Good quality a.k.a.:** a) Ouaz Najib b) Ouaz Nagib **Low quality a.k.a.:** na **Nationality:** Tunisian

**Passport no.:** Tunisian number K815205, issued on 17 Sep. 1994 ( expired on 16 Sep. 1999)

**National identification no.:** na **Address:** Via Tovaglie Number 26, Bologna, Italy **Listed on:** 25 Jun.

2003 (amended on 20 Dec. 2005, 17 Oct. 2007, 16 Sep. 2008, 16 May 2011 ) **Other information:** Mother's name is Salihah Amir. Inadmissible to the Schengen area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about de-listing may be found on the Committee's website at:

<http://www.un.org/sc/committees/1267/delisting.shtml>

(<http://www.un.org/sc/committees/1267/delisting.shtml>)

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eleventh update of the List in 2015. An updated List is accessible on the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)

([http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL:

[http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)

([http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)).

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